

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-1

New CA-402/2020

In

CAA-60(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt. Ltd.

....APPELLANT

SECTION

U/s 230-232

Order delivered on 16.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

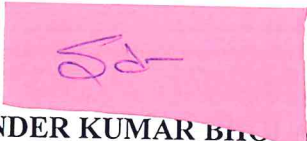
For the Appellant :

For the OL/RD :

For the Intervener/IT Deptt. :

ORDER

The matter is adjourned to 30.09.2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Jyoti